

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No.84 of 2015
IN
DFR No.303 of 2015

Dated : 10th August, 2015

In the matter of

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **11.09.2015.**

COURT MASTER